

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Representation by AD Hydro Power Limited

Subject : Representation by AD Hydro Power Limited pursuant to the directions of Hon'ble High Court of Himachal Pradesh in WP No. 6883/2014 vide order dated 14.12.2017.

Date of hearing : 18.1.2018

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Sumit Garg, ADHPL
Ms. Kakohi Sengupta, ADHPL

Record of Proceedings

The representative of AD Hydro Power Limited (ADHPL) submitted that its arguing counsel is not available till second week of February and requested to list the matter in the third week of February. Request was allowed by the Commission. Accordingly, the representation filed by ADHPL shall be listed for hearing on 27.2.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**

